

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 5165/2017

RETAIL SALES MANAGER INDIAN OIL CORPORATION LTD. Appellant(s)

VERSUS

ANIL SINGH . & ORS.

Respondent(s)

WITH

C.A. No. 5171/2017 (III-A)

C.A. No. 5170/2017 (III-A)

Date : 04-01-2018 This appeal was called on for hearing today.

For Appellant(s) Ms.Mala Narayan,Adv.
Mr. Rahul Narayan, AOR

Mr.Rishabh Sancheti,Adv.
Mr.Sriram Krishna,Adv.
Mr. T. Mahipal, AOR

Mr. Gaurav Sharma, AOR

For Respondent(s) Ms.Mansi Sharma,Adv.
Mr. Gaurav Sharma, AOR

Mr.Sriram Krishna,Adv.
Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No(s). 5165/2017

The respondent No.1 has already filed the counter affidavit.

Four weeks time as last chance is given to the respondent No.2 to file the counter affidavit.

Service of notice is complete on the other respondents, but no one has entered appearance on their behalf.

C.A. No. 5170/2017

Four weeks time as last chance is given to the respondent No.1 to file the counter affidavit.

Service of notice is complete on the other respondents, but no one has entered appearance on their behalf.

C.A. No. 5171/2017

Four weeks time as last chance is given to the respondent No.1 to file the counter affidavit.

Await certificate of service in respect of the respondent Nos.2 & 3 from the concerned High Court.

List the incomplete matters again on 16.02.2018.

SANJAY PARIHAR
Registrar

SB